

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT  
KARKARDOOMA COURTS: DELHI.**

**ORDER**

In super-session of earlier orders, the following Committees of East District at Karkardooma Courts, Delhi are hereby reconstituted with immediate effect.

Sl. No.	Name of the Committee/Branches	Name of Judicial Officer
1.	Speedy disposal of pending cases and constitution of Arrears committee at District Level	1. The Principal District & Sessions Judge, (East)/Chairperson 2. Sh. Sanjay Sharma-I, District Judge (Commercial-01), East/Member 3. Sh. Arun Sukhija, ASJ-03, East/Member 4. Ms. Kadambari Awasthi, CMM/East/Member 5. Sh. Anurag Dass, SCJ-cum-RC, East/Member
2.	Witness Protection Committee	1. The Principal District & Sessions Judge, (East)/Chairperson 2. The Deputy Commissioner of Police, East/Member 3. The Chief Prosecutors, East/Member Secretary
3.	Purchase Committee	1. Sh. Akash Jain, ASJ-04, East/Chairperson 2. Sh. Mayank Mittal, Administrative Civil Judge, East/Member 3. Ms. Shruti Chaudhary, Metropolitan Magistrate (Mahila Court-01), East/Member 4. Sh. Inder Kumar, AAO, East District/Member
4.	Staff Grievance Committee	1. Sh. Sanjay Sharma-I, District Judge (Commercial-01), East/Chairperson 2. Sh. Ajay Garg, ADJ-01, East/Member 3. Ms. Saloni Singh, ACMM, East/Member 4. Sh. Shankar Dutt Masant, Judicial Assistant/Vice President of District & Sessions Court Employees Welfare Association
5.	Arrear Committee	1. Sh. Sanjay Sharma-I, District Judge (Commercial-01), East/Chairperson 2. Sh. Ajay Garg, ADJ-01, East/Member 3. Ms. Kadambari Awasthi, CMM/East/Member 4. Sh. Anurag Dass, SCJ-cum-RC, East/Member 5. Sh. Mayank Mittal, Administrative Civil Judge, East/Member
6.	Review Sub Committee	1. Sh. Chandra Shekhar, District Judge (Commercial-02), East/Chairperson 2. Ms. Colette Rashmi Kujur, ASJ-06, POC SO, East/Member 3. Ms. Pooja Jain, ADJ-03, East/Member
7.	Vigilance Committee	1. Sh. Sanjeev Jain, Principal Judge, Family Court, East/Chairperson 2. Sh. Vikash Garg, ADJ-05, East/Member 3. Sh. Bhanu Pratap Singh, Metropolitan Magistrate, East/Member



8.	Pursuant to the Minutes of the Meeting of the "Committee to monitor proper implementation to several guideline laid down by the supreme Court as well as Hon'ble High Court of Delhi for dealing with matters pertaining to Sexual Offences and Child Witnesses held on 03.02.2022, a Committee constituted to monitor the functioning of Vulnerable Witness Deposition Court rooms at East District, Karkardooma Court Complex, Delhi.	1. The Principal District & Sessions Judge (East)/Chairperson. 2. Sh. Chandra Shekhar, District Judge (Commercial-02), East/Member 3. Ms. Ruby Alka Gupta, ASJ-01 (POCSO), East/Member 4. Ms. Anjani Mahajan, ASJ (FTSC) (RC), East/Member.
9.	Digitization Committee	1. Sh. Vishal Gogne, ASJ-02/NDPS, East/Chairperson 2. Ms. Kadambari Awasthi, CMM/East/Member 3. Sh. Mayank Mittal, Administrative Civil Judge, East/Member
10.	Internal Complaints committee to examine the complaints of Sexual Harrassment Committee against the women employees	1. Ms. Manjusha Wadhwa, Judge Incharge, Mediation Centre/Chairperson 2. Ms. Anjani Mahajan, ASJ (FTSC) (RC), East/Member. 3. Ms. Anuja Saxena, Advocate/Mediator/Member 4. Ms. Sunita Rani Incharge/Sr. JA, Judicial Branch, East /Member
11.	Selection Committee for engagement of Law Researchers for Commercial Courts of East District	1. Ms. Shail Jain, Principal District & Sessions Judge, East/Chairperson 2. Sh. Sanjeev Jain, Principal Judge, Family Court, East/Member 3. Sh. Sanjay Sharma-I, District Judge (Commercial-01), East/Member
12	Accessibility Committee	1. Sh. Ajay Garg, ADJ-01, East District/Chairperson 2. Sh. Anurag Das, SCJ-cum-RC, East District/Member 3. The President, Shahdara Bar Association, Karkardooma Courts, Delhi/Member 4. District system Administrator, Computer Branch, Karkardooma Courts, Delhi/Member  Email ID/contact details of Committee: karkardoomacourts-dl@nic.in

**Note:-** 1. The Chairperson shall further address all the communication to the Principal District & Sessions Judge, East for further action/communication.

2. After the decision of the Committee have been approved, consequential action, including issuance of all necessary communication(s)/order(s) and follow-up shall be undertaken by the Officer-In-Charge through the Concerned branch.

*Shail Jain*  
(Shail Jain) 05/09/23

Principal District & Sessions Judge  
East District, Karkardooma Courts, Delhi.

No. 8454-62 / Pr. D&SJ (East)/KKD/Delhi

Dated 05/09/2023

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge (North-East), Karkardooma Courts, Delhi.
5. Concerned Judicial Officer, Karkardooma Courts, Delhi.
6. The Administrative Officer (Judl.)/Incharges, all the Branches, Karkardooma Courts, Delhi.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. For uploading on LAYERS.
9. P.S to the undersigned.

*Jain*  
*05/09/23*  
Principal District & Sessions Judge  
East District, Karkardooma Courts, Delhi.